

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

F.No. 70/AT/Jud.Admn/Judicial/Del/2025-26/Friday

Dated: 07.04.2026

Notice

It is notified for information of all concerned that due to administrative reasons,

(i) The following Miscellaneous Applications fixed for hearing on 10.04.2026 are **adjourned to 24.04.2026** as per list below: -

**BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT
AND SMT. RENU JAUHRI, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS										Adjourned to 24.04.2026	
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author			
1	MA	127	DEL	2026	2017-18	[A] RAMA KANT TIWARI	A	RJ/AM			
2	MA	128	DEL	2026	2017-18	[A] RAMA KANT TIWARI	A	RJ/AM			

BEFORE SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER

MISCELLANEOUS APPLICATIONS										Adjourned to 24.04.2026	
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author			
1	MA	408	DEL	2022	2011-12	[D] HARISH CHANDER	SMC	CNP/JM			

**BEFORE SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND SHRI M BALAGANESH, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS										Adjourned to 24.04.2026	
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author			
1	MA	29	DEL	2020	2014-15	[D] MANISH MERCHANTS PVT. LTD.	E	CNP/JM			
2	MA	192	DEL	2020	2013-14	[D] PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD.	F	MBG/AM			
3	MA	239	DEL	2020	2012-13	[A] ANIL KNITING INDUSTRIES	A	CNP/JM			
4	MA	242	DEL	2020	2014-15	[A] TERADATA OPERATIONS INC.	G	MBG/AM			
5	MA	328	DEL	2022	2009-10	[A] OMENDER TYAGI	E	CNP/JM			
6	MA	379	DEL	2019	2009-10	[D] RADHA JOSHI	SMC	CNP/JM			
7	MA	559	DEL	2018	2011-12	[D] RAJESH KUMAR KANODIA	F	CNP/JM			
8	MA	608	DEL	2019	2013-14	[A] PARVATIYA PLYWOOD (P) LTD.	SMC	CNP/JM			
9	MA	686	DEL	2018	2009-10	[D] G.K. DAIRY AND MILK PRODUCTS (P) LTD.	C	CNP/JM			

**BEFORE SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS										Adjourned to 24.04.2026	
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author			
1	MA	57	DEL	2026	2014-15	[A] HOUSING & URBAN DEVELOPMENT CORPORATION LTD	C	NC/AM			
2	MA	58	DEL	2026	2012-13	[A] M/S. HUDCO LTD.	C	NC/AM			
3	MA	69	DEL	2026	2015-16	[A] HUDCO LTD. (HOUSING & URBAN DEVELOPMENT CORPORATION LTD)	C	NC/AM			

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**BEFORE SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND SMT. RENU JAUHRI, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS										Adjourned to 24.04.2026	
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author			
1	MA	87	DEL	2024	2016-17	[D] ANKIT JAIN	A	CNP/JM			
2	MA	259	DEL	2025	2020-21	[A] MUKESH BHARIJA	E	RJ/AM			

BEFORE SHRI VIKAS AWASTHY, JUDICIAL MEMBER

MISCELLANEOUS APPLICATIONS										Adjourned to 24.04.2026	
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author			
1	MA	506	DEL	2025	2012-13	[A] BHAWNA ENTERPRISES	SMC	VA/JM			
2	MA	59	DEL	2026	2013-14	[D] RISHI KESH CHOPRA	SMC	VA/JM			
3	MA	60	DEL	2026	2011-12	[D] RAJEEV CHANDRA HUF	SMC	VA/JM			
4	MA	61	DEL	2026	2013-14	[D] RAJEEV CHANDRA HUF	SMC	VA/JM			

**BEFORE SHRI VIKAS AWASTHY, JUDICIAL MEMBER
AND SHRI M BALAGANESH, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS										Adjourned to 24.04.2026	
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author			
1	MA	13	DEL	2026	2009-10	[D] M/S. THAPAR HOMER LTD.	G	VA/JM			
2	MA	23	DEL	2026	2020-21	[D] ANKIT JAIN	C	VA/JM			
3	MA	24	DEL	2026	2018-19	[D] ANKIT JAIN	C	VA/JM			
4	MA	25	DEL	2026	2019-20	[D] ANKIT JAIN	C	VA/JM			

**BEFORE SHRI VIKAS AWASTHY, JUDICIAL MEMBER
AND SMT. RENU JAUHRI, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS										Adjourned to 24.04.2026	
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author			
1	MA	338	DEL	2025	2015-16	[A] AJAY SINGH	A	VA/JM			

**BEFORE SHRI VIKAS AWASTHY, JUDICIAL MEMBER
AND SHRI AMITABH SHUKLA, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS										Adjourned to 24.04.2026	
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author			
1	MA	219	DEL	2025	2016-17	[D] ADESH KUMAR AGGARWAL	A	AS/AM			

**BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER
AND SHRI S RIFAUR RAHMAN, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS										Adjourned to 24.04.2026	
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author			
1	MA	166	DEL	2020	2015-16	[D] BAVERLEY ESTATES	E	SRR/AM			

**BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER
AND SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS										Adjourned to 24.04.2026	
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author			
1	MA	3	DEL	2026	2017-18	[D] KIRAN AHUJA	A	NC/AM			
2	MA	213	DEL	2025	2013-14	[A] DISCOVERY NETWORKS ASIA PACIFIC PTE LTD.	D	NC/AM			

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BEFORE **SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER**
AND **SHRI BRAJESH KUMAR SINGH, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS										Adjourned to 24.04.2026	
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author			
1	MA	518	DEL	2025	2004-05	[A] CHETAN SETH	B	BKS/AM			
2	MA	519	DEL	2025	2005-06	[A] SHRI CHETAN SETH	B	BKS/AM			
3	MA	520	DEL	2025	2006-07	[A] SHRI CHETAN SETH	B	BKS/AM			
4	MA	521	DEL	2025	2007-08	[A] SHRI CHETAN SETH	B	BKS/AM			

BEFORE **SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER**
AND **SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS										Adjourned to 24.04.2026	
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author			
1	MA	453	DEL	2025	2016-17	[A] RAJNI GUPTA	F	MA/AM			

BEFORE **SHRI M BALAGANESH, ACCOUNTANT MEMBER**
AND **MS. MADHUMITA ROY, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS										Adjourned to 24.04.2026	
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author			
1	MA	171	DEL	2021	2007-08	[D] M/S. SHALIMAR TOWN PLANERS PVT. LTD.	G	MBG/AM			
2	MA	230	DEL	2025	2011-12	[A] M/S. GARDEN VIEW FOODS PVT. LTD.	C	MBG/AM			
3	MA	231	DEL	2025	2012-13	[A] M/S. GARDEN VIEW FOODS PVT. LTD.	C	MBG/AM			
4	MA	376	DEL	2024	2012-13	[D] DELITE BUILDPRO PVT. LTD.	B	MBG/AM			

BEFORE **SHRI M BALAGANESH, ACCOUNTANT MEMBER**
AND **SHRI YOGESH KUMAR US, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS										Adjourned to 24.04.2026	
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author			
1	MA	28	DEL	2023	2013-14	[A] HAVELLS INDIA LTD.	I	YK/JM			
2	MA	73	DEL	2021	2009-10	[D] LEGAL HEIR OF LATE SH. SURINDER SINGH	G	YK/JM			
3	MA	74	DEL	2021	2007-08	[D] LEGAL HEIR OF LATE SH. SURINDER SINGH	G	YK/JM			
4	MA	75	DEL	2021	2008-09	[D] LEGAL HEIR OF LATE SH. SURINDER SINGH	G	YK/JM			
5	MA	91	DEL	2023	2016-17	[D] GIRISH KUMAR	B	YK/JM			
6	MA	101	DEL	2023	2010-11	[A] DOUBLE PLUS SOFTWARE P.LTD	B	YK/JM			
7	MA	102	DEL	2025	2010-11	[D] BEAM GLOBAL SPIRITS & WINE (INDIA) PRIVATE LIMITED	I	YK/JM			
8	MA	107	DEL	2023	2006-07	[A] M/S. EXCEL INFRACON PVT. LTD.	B	YK/JM			
9	MA	136	DEL	2023	2008-09	[D] M/S. ROUTES CAR RENTALS (I) PVT. LTD. (E FILE)	F	YK/JM			
10	MA	167	DEL	2020	2010-11	[A] QUIPPPO TELECOM INFRASTRUCTURE PVT. LTD. (FORMERLY KNOWN AS QUIPPPO TELECOM INFRASTRUCTURE LTD.)	SMC	MBG/AM			
11	MA	248	DEL	2025	2008-09	[A] PIYUSH TIWARI (E FILE)	F	YK/JM			
12	MA	249	DEL	2025	2010-11	[A] PIYUSH TIWARI (E FILE)	F	YK/JM			
13	MA	250	DEL	2025	2011-12	[A] PIYUSH TIWARI (E FILE)	F	YK/JM			
14	MA	274	DEL	2025	2017-18	[D] CPP ASSISTANE SERVICE PRIVATE LTD.	D	MBG/AM			
15	MA	281	DEL	2025	2011-12	[D] PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD.	F	MBG/AM			
16	MA	282	DEL	2025	2011-12	[D] PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD.	F	MBG/AM			
17	MA	299	DEL	2023	2009-10	[D] AIMS PROMOTERS PRIVATE LIMITED	A	YK/JM			
18	MA	300	DEL	2023	2010-11	[D] AIIMS PROMOTERS PRIVATE LIMITED	A	YK/JM			

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19	MA	301	DEL	2023	2011-12	[D] AIMS PROMOTERS PRIVATE LIMITED	A	YK/JM
20	MA	311	DEL	2024	2017-18	[D] WAHID ALI	H	YK/JM
21	MA	320	DEL	2023	2008-09	[D] MENETA AUTOMOTIVE COMPONENTS PVT. LTD.	I	YK/JM
22	MA	340	DEL	2023	2012-13	[A] RAJESH KUMAR	F	YK/JM
23	MA	349	DEL	2023	-	[A] SAFFRON EDUCATIONAL TRUST	G	YK/JM
24	MA	357	DEL	2023	2009-10	[D] PERFETTI VAN MELLE INDIA PVT. LTD. (E FILE)	I	YK/JM
25	MA	383	DEL	2023	2015-16	[D] ACE MEGA STRUCTURE PVT. LTD. (E FILE)	A	YK/JM
26	MA	387	DEL	2023	2012-13	[D] ARUN KUMAR AGGARWAL (E FILE)	A	YK/JM
27	MA	460	DEL	2023	2011-12	[D] SHRI RAJESH KUMAR	F	YK/JM

(ii) The following Miscellaneous Applications fixed for hearing on 10.04.2026 are adjourned to 08.05.2026 as per list below: -

BEFORE **SHRI M BALAGANESH, ACCOUNTANT MEMBER**
AND **SHRI VIMAL KUMAR, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS							Adjourned to 08.05.2026	
Srl	Appeal Number			Assmt. Year	Assessee	Bench	TO Author	
1	MA	21	DEL	2024	2015-16	[A] ONE MOBIKWIK SYSTEMS PRIVATE LIMITED	E	VK/JM
2	MA	40	DEL	2024	2015-16	[D] LOGIX BUILDCON PRIVATE LIMITED	E	VK/JM
3	MA	70	DEL	2024	2014-15	[A] SSC HOSPITALITY PVT LTD (E FILE)	G	VK/JM
4	MA	72	DEL	2026	2013-14	[A] SOUTHEND INFRASTRUCTURE P.LTD	F	VK/JM
5	MA	84	DEL	2021	2016-17	[D] SURYA GLOBAL STEEL TUBES LTD.	G	VK/JM
6	MA	121	DEL	2025	2013-14	[D] PUNEET SINGH MEHNDIRATTA	F	MBG/AM
7	MA	166	DEL	2021	2009-10	[D] JAGAT OVERSEAS	C	VK/JM
8	MA	235	DEL	2025	2012-13	[D] BHUVAN DEVELOPERS PRIVATE LIMITED	A	MBG/AM
9	MA	297	DEL	2024	2019-20	[D] ARUN YADAV (E FILE)	A	VK/JM
10	MA	468	DEL	2022	2012-13	[A] MR SUNIT MATHUR	G	VK/JM

BEFORE **SHRI M BALAGANESH, ACCOUNTANT MEMBER**
AND **SHRI RAJ KUMAR CHAUHAN, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS							Adjourned to 08.05.2026	
Srl	Appeal Number			Assmt. Year	Assessee	Bench	TO Author	
1	MA	131	DEL	2023	2007-08	[A] SURAJ BUILDMART INDIA PVT.LTD.	B	MBG/AM
2	MA	252	DEL	2025	2013-14	[D] ANIL KUMAR	G	MBG/AM

BEFORE **SHRI S RIFAUR RAHMAN, ACCOUNTANT MEMBER**
AND **SHRI ANUBHAV SHARMA, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS							Adjourned to 08.05.2026	
Srl	Appeal Number			Assmt. Year	Assessee	Bench	TO Author	
1	MA	91	DEL	2026	2019-20	[D] LITTLE SCHOLARS ACADEMY	E	AS/JM

BEFORE **SHRI S RIFAUR RAHMAN, ACCOUNTANT MEMBER**
AND **SHRI VIMAL KUMAR, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS							Adjourned to 08.05.2026	
Srl	Appeal Number			Assmt. Year	Assessee	Bench	TO Author	
1	MA	253	DEL	2022	2013-14	[A] ANANDTEX INTERNATIONAL P.LTD	A	VK/JM
2	MA	524	DEL	2025	2021-22	[A] ASSIMILATE SOLUTIONS INDIA PVT. LTD.	I	SRR/AM

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BEFORE **SHRI S RIFAUR RAHMAN, ACCOUNTANT MEMBER**
AND **SHRI RAJ KUMAR CHAUHAN, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS										Adjourned to 08.05.2026	
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author			
1	MA	412	DEL	2024	2012-13	[A] VASHISTH BUILDERS AND ENGINEERS PVT. LTD.	G	SRR/AM			

BEFORE **MS. MADHUMITA ROY, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS										Adjourned to 08.05.2026	
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author			
1	MA	425	DEL	2025	2011-12	[D] CHANDRA KUMAR GUPTA	SMC	MR/JM			
2	MA	508	DEL	2025	2014-15	[A] KHALILUR RAHAMAN	SMC	MR/JM			

BEFORE **MS. MADHUMITA ROY, JUDICIAL MEMBER**
AND **SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS										Adjourned to 08.05.2026	
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author			
1	MA	495	DEL	2025	2021-22	[A] GANGANAGER VEHICLES PVT. LTD	B	NC/AM			
2	MA	496	DEL	2025	2020-21	[A] GANGANAGAR VEHICLES PVT. LTD	B	NC/AM			

BEFORE **MS. MADHUMITA ROY, JUDICIAL MEMBER**
AND **SHRI BRAJESH KUMAR SINGH, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS										Adjourned to 08.05.2026	
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author			
1	MA	467	DEL	2025	2018-19	[A] UPKAR MANI	H	BKS/AM			

BEFORE **MS. MADHUMITA ROY, JUDICIAL MEMBER**
AND **SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS										Adjourned to 08.05.2026	
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author			
1	MA	226	DEL	2019	1985 to 95	[A] M/S ACTION ELECTRONICS	A	MR/JM			
2	MA	575	DEL	2018	2005-06	[D] TRANSCEND MT SERVICES PVT LTD	I-2	MR/JM			

BEFORE **SHRI YOGESH KUMAR US, JUDICIAL MEMBER**
AND **SHRI AMITABH SHUKLA, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS										Adjourned to 08.05.2026	
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author			
1	MA	421	DEL	2025	2018-19	[A] JUBILANT GENERICS LTD.	H	YK/JM			

BEFORE **SHRI YOGESH KUMAR US, JUDICIAL MEMBER**
AND **SHRI BRAJESH KUMAR SINGH, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS										Adjourned to 08.05.2026	
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author			
1	MA	344	DEL	2025	2012-13	[A] SOLITAIRE ENERGY PVT LTD	D	YK/JM			
2	MA	348	DEL	2025	2014-15	[D] SKYTECH CONSTRUCTIONS PVT. LTD.	G	YK/JM			

BEFORE **SHRI YOGESH KUMAR US, JUDICIAL MEMBER**
AND **SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS										Adjourned to 08.05.2026	
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author			
1	MA	33	DEL	2026	2012-13	[A] PARV BANSAL L/H OF LATE SH. ANIL KUMAR BANSAL	B	MA/AM			

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BEFORE **SHRI ANUBHAV SHARMA, JUDICIAL MEMBER**
AND **SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS							Adjourned to 08.05.2026	
Srl	Appeal Number			Assmt. Year	Assessee	Bench	TO Author	
1	MA	27	DEL	2026	2011-12	[A] SHAM SUNDER	G	NC/AM
2	MA	48	DEL	2026	2010-11	[A] VICTORY REALTECH PVT. LTD.	C	NC/AM

BEFORE **SHRI ANUBHAV SHARMA, JUDICIAL MEMBER**
AND **SHRI AMITABH SHUKLA, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS							Adjourned to 08.05.2026	
Srl	Appeal Number			Assmt. Year	Assessee	Bench	TO Author	
1	MA	449	DEL	2025	2017-18	[A] EMERALD LANDS INDIA PVT LTD	F	AS/JM

BEFORE **SHRI VIMAL KUMAR, JUDICIAL MEMBER**
AND **SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS							Adjourned to 08.05.2026	
Srl	Appeal Number			Assmt. Year	Assessee	Bench	TO Author	
1	MA	120	DEL	2020	2010-11	[D] DARBARI LAL FOUNDATION	B	MA/AM

BEFORE **SHRI RAJ KUMAR CHAUHAN, JUDICIAL MEMBER**
AND **SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS							Adjourned to 08.05.2026	
Srl	Appeal Number			Assmt. Year	Assessee	Bench	TO Author	
1	MA	122	DEL	2017	2004-05	[A] SH. ARVIND AGARWAL	A	RKC/JM
2	MA	279	DEL	2025	2017-18	[A] NATIONAL ACADEMY OF AGRICULTURAL SCIENCES	E	RKC/JM
3	MA	280	DEL	2025	2018-19	[A] NATIONAL ACADEMY OF AGRICULTURAL SCIENCES	E	RKC/JM
4	MA	284	DEL	2025	2020-21	[A] NATIONAL ACADEMY OF AGRICULTURAL SCIENCES	E	RKC/JM
5	MA	439	DEL	2023	2015-16	[A] SEEMA BUILDTECH PVT LTD	G	RKC/JM
6	MA	488	DEL	2025	2011-12	[D] S.A. PROPCON PVT. LTD.	H	RKC/JM
7	MA	492	DEL	2025	2012-13	[D] S.A.PROPCON P.LTD	H	RKC/JM
8	MA	493	DEL	2025	2013-14	[D] S.A. PROPCON PVT. LTD.	H	RKC/JM
9	MA	494	DEL	2025	2014-15	[D] S.A.PROPCON P.LTD	H	RKC/JM

BEFORE **SHRI SUDHIR KUMAR, JUDICIAL MEMBER**
AND **SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS							Adjourned to 08.05.2026	
Srl	Appeal Number			Assmt. Year	Assessee	Bench	TO Author	
1	MA	61	DEL	2025	2016-17	[D] DHRUVA GOEL	H	SK/JM
2	MA	62	DEL	2025	2016-17	[D] DHRUVA GOEL	H	SK/JM
3	MA	91	DEL	2025	2016-17	[D] URMILA GOYAL	H	SK/JM
4	MA	460	DEL	2025	2019-20	[A] MICROSOFT CORPORATION (INDIA) PRIVATE LIMITED	C	MA/AM

This is issued with the approval of the Hon'ble Vice-President (DZ).


Assistant Registrar
07-Apr-2026